CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA

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O.A/350/84/2017 M.A/350/184/2017

Date of Order: 13.12.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Dr Arunangshu Chakraborty, MBBS, DGO (Cal), working as Research Officer (Medical), HRRC, son of late Sailendra Chandra Chakraborty, resident of flat 5, 261/11, Prince Anwar Shah Road, P.S Jadavpur, Kolkata 700033.

···Applicant

-VS-

- 1. Union of India, through the Secretary to the Government of India, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi 110011.
- 2. Indian Council of Medical Research, service through its Director General, ICMR, V. Ramalingaswamy Bhawan, Ansari Nagar, Post Box No. 4811, New Delhi 110029.
- 3. The Principal Medical College and Eden Hospital, Kolkata 700073.
- 4. The Officer-in-charge, Human Reproduction Research Centre, Eden Hospital, Kolkata under ICMR, Department of Obstetric Gynaecology, Medical College Hospital, Kolkata 700073.
- 5. National Institute of International Reproductive Research & Health, Mumbai, service through its Director, Jehangir Merwanji Street, Parel Mumbai 400012.
- 6. Scientist F & Officer in charge, National Institute of International Reproductive Research & Health –FU, ICMR, Jehangir Merwanji Street, Parel Mumbai – 400012.

-Respondents

For The Applicant(s): Mr. A.S. Biswas, Counsel For The Respondent(s): Mr. A.P. Deb, Counsel Ms. J. Saha, Counsel



ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Ld. counsel for both sides.

- 2. Ld. counsel for the applicant submits that the applicant does not want to pursue the matter any further and wants to withdraw the matter due to personal grounds and produced a letter dated 10.12.2019 in support of his submission.
- 3. Accordingly, the O.A as well as M.A is disposed of as withdrawn. No costs.



4. Letter dated 10.12.2019 is taken on record.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

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